

ITEM NO.19
SECTION II

REVISED
REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 477/2020

STATE (STATE OF U.P.) THROUGH SUPERINTENDENT OF POLICE Appellant(s)

VERSUS

RAJ GOPAL SINGH VERMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.43860/2020-CONDONATION OF DELAY
IN FILING)

WITH

Cr1.A. No. 862/2020 (II)

(IA No.114198/2020-CONDONATION OF DELAY IN FILING and IA
No.114201/2020-EXEMPTION FROM FILING O.T. and IA No.114199/2020-
PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 03-08-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Mr Amol Chitravanshi, Adv.
Mr Uday Bhan Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr Vipul Maheshwari, Adv.
Mr Dharmender Verma, Adv.
Dr Amardeep Gaur, Adv.
M/S. V. Maheshwari & Co., AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Criminal Appeal No(s). 477/2020

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents.

Item No.19

Crl.A. No. 862/2020

Respondent no.2 is duly represented.

Service is complete on respondent no.1. Ld. counsel, Mr Dharmender Verma appearing on behalf of M/S. V. Maheshwari & Co., Advocate-on-record appears for respondent no.1 and seeks one weeks time for filing vakalatnama. Granted.

Await original records from the High Court and Trial Court.
Issue D.O. letter.

List again on 15.9.2021.

RAJESH KUMAR GOEL
Registrar

ITEM NO.19
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

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RAJESH KUMAR GOEL
Registrar